

CREIDTOR LIST

C.P. (IB) 148/KB/2021

Srei Equipment Finance Ltd VS Tattva Valuers Pvt Ltd

Pursuant to regulation 13(1) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 following is list of creditor of Tattva Valuers Pvt Ltd. This list is made pursuant to claim lodged by creditor in response to public notice of the initiation of corporate insolvency resolution process published in newspaper on 17th June 2022 till 28th June 2022, and duly verified by Resolution Professional. The part of the claim of Srei Equipment Finance Ltd has been admitted provisionally and balance part is under verification along with other issues.

Name and address	Amount of claim	Amount of claim admitted	Nature of claim	Secured/Unsecured	Detail of security
Srei Equipment Finance Ltd Address: Plot No. Y 10, Block - EP, Sector -V, Salt Lake City, Kolkata 7000 91	Rs. 3,86,64,43,862/- (Rupees Three Hundred Eighty Six Crores Sixty Four Lakhs Forty Three Thousand Eight Hundred and Sixty Two Only)	Rs. 2,84,46,41,145/- (Rupees Two Hundred Eighty Four Crores Forty Six Lakhs Forty One Thousand One Hundred and Forty Five Only)	The claim arisen on account of Term Loan (including sublimit for Letter of Credit) and Revolving Letter of Credit facility provided by Srei Equipment Finance Ltd	Secured	The company has provided following security as per the sanction letters provided alongwith Form C: A. For Term Loan (including sublimit for Letter of Credit): - Demand Promissory Note - First exclusive charge on the assets to be imported/ indigenously procured through LCs - First charge on all assets, present and future assets (excluding as mentioned in next below point) and - Second/residual charge on all Fixed Deposits charged to bankers for LC limit purpose. B. For Revolving Letter of Credit: - Demand Promissory Note - Exclusive charge on the assets to be imported/ indigenously procured through LCs
MIL Vehicles & Technologies Pvt. Ltd Address: DPT-820, 8 th Floor, DLF Prime Towers, F 79-80, Okhla Industrial Area, Phase - 1, Delhi - 110020	Rs. 8,94,79,181/- (Rupees Eight Crores Ninety Four Lakhs Seventy Nine Thousand One Hundred and Eighty One Only)	Rs. 8,92,28,496/- (Rupees Eight Crores Ninety Two Lakhs Twenty Eight Thousand Four Hundred and Ninety Six Only)	The claim arisen on account of Inter Corporate Deposit facility provided by MIL Vehicles & Technologies Pvt. Ltd.	Unsecured	Nil
Vert Equipment Pvt Ltd	Rs. 2,98,49,146/- (Rupees Two Crores Ninety	Rs. 2,97,77,913/- (Rupees Two Crores Ninety	The claim arisen on account of Inter Corporate	Unsecured	Nil

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RAKESH KUMAR AGARWAL
CHARTERED ACCOUNTANTS

20, N.S.ROAD, BLOCK-A
1ST FLOOR, ROOM NO.15
KOLKATA-700001
PHONE:4003-5538

Address: Vectra House No.15, 5th Floor, 1st Main Road, 6th Cross, Gandhinagar, Bangalore – 560009, Karnataka	Eight Lakhs Forty Nine Thousand One Hundred and Forty Six Only)	Seven Lakhs Seventy Seven Thousand Nine Hundred and Thirteen Only)	Deposit facility provided by Vert Equipment Pvt Ltd		
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Rakesh Agarwal

(Rakesh Kumar Agarwal)

Interim Resolution Professional

Membership Number-IBBI/IPA-001/IP-P00443/2017-18/10786

Date- 5th July 2022